

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 867 of 2020**

**IN THE MATTER OF:**

**Mohd. Nazim Khan**

**...Appellant.**

**Versus**

**Committee of Creditors of  
Mothers Pride Dairy Pvt. Ltd. & Ors.**

**...Respondents.**

**Present:**

**For Appellant: Mr. Krishnendu Datta, Mr. Nilotpal Shyam,  
Advocates  
Mr. MD Nazim Khan (In person) and  
Ms. Babita Jain, CA.**

**For Respondent: Mr. Aditya Jindal and Ashlesha Mittal,  
Mr. Shatrajit Banerji and Mr. Bishwajit Dubey,  
Advocates for R-1&R-2.  
Mr. Akash Shingal (RP) and Mr. RK Gupta,  
Advocates for R-3.  
Mr. Amarjeet Singh, Ms. Swati Bhatnagar,  
Advocates for R-5.  
Mr. Abhishek Kumar, For R-4, IBBI.**

**ORDER  
(Virtual Mode)**

**03.03.2021** It appears that Written-Submissions filed by Respondent No. 1 is on record. The other parties, if they want to file Written-Submissions, should file the same within a week so that it will come on record.

Brief Written-Submissions not more than three pages along with Copies of Judgments on which, parties want to rely on, may be filed within a week.

List the Appeal 'For Admission (After Notice)' Hearing on **23<sup>rd</sup> April, 2021**.

**[Justice A.I.S. Cheema]  
Member (Judicial)**

**[Dr. Alok Srivastava]  
Member (Technical)**